



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,23rd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	PIL/54/2021 FIXED	ALL ASSAM LAW STUDENT ASSOCIATION, REP. BY ITS MEMBERS, AUROBINDO BAROI AND 28 ORS Versus THE VICE CHANCELLOR , ASSAM UNIVERSITY AND 5 ORS	MR. B K DAS M N KHAN	MR. S C KEYAL SC, ASSAM UNIVERSITY

LEAVE NOTE OF ADVOCATES FOR 23/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/4901/2021 CAVT. NO.06002/021, (FIRST ITEM), FIXED	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	GA, ASSAM SC, APDCL MR. N SARKAR MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE
47	WP(C)/3680/2021 FIXED	SIMANTA SARMA AND ANR Versus GAIL (INDIA) LIMITED AND 3 ORS	MR. B SARMAH MR I UDDIN MR I Y ALI	GA, ASSAM MR. S MITRA (r-1,2,3) MR A K BORO (r-1,2,3) SC, GAIL
48	WP(C)/4932/2021 B/O	ABDUL KARIM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA L SANGTAM MR H KALITA	SC, PNRD
ADMISSION				
49	WP(C)/1191/2021 FIXED	M/S MAA MANASHA PRINTERS Versus THE STATE OF ASSAM AND 6 ORS	MR A CHALIHA MR B GOGOI MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR. S KATAKI (R-5) MR A KALITA (R-7) MR. P K BORAH (R-6,7) MRS. R S DEURI (R-6,7) MS. R DUTTA (R-5) MS T PARASHAR (R-7)
	WITH I.A.(Civil)/612/2021 in WP(C)/1191/2021	D.P. PRINTING UDYOG PVT. CO. LTD. Versus M/S MAA MANASHA PRINTERS AND 6 ORS.	MR. S KATAKI MS. R DUTTA	GA, ASSAM MR. B GOGOI

50	WITH WP(C)/3545/2021	M/S MAA MANASHA PRINTERS Versus THE STATE OF ASSAM AND 7 ORS.	MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MRS. D S DEKA	GA, ASSAM
51	WITH WP(C)/3843/2021	HINDUSTAN OFFSET PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM MR. K K DUTTA (r-4) MR. B GOGOI (r-4) MR P NAYAK (r-4) MR A CHALIHA (r-4) MS RUKMINI BARUA (r-4) MS PADMINI BARUA (r-4)

ORDERS

52	Review.Pet./104/2018 WITH WP(C) 978/2017 (D/O) FIXED	THE BODOLAND TERRITORIAL AREAS DISTRICT AND 2 ORS Versus PRASANTA NARZARY AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MR. S BORA MR. A KHOUND SC, BTC	MRS. P B HAZARIKA (1)G.A. ASSAM, (2) SC- ELE.EDU, (3) SC-FINANCE. MR K DAS (r-1 to 5)
53	WP(C)/4175/2021 FIXED	SAURABH KUMAR KALITA Versus THE STATE BANK OF INDIA AND 3 ORS	MR. H N SARMA	

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To 08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To 27-09-2021
3)	DR. N DEKA	10-09-2021	To 08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To 24-09-2021
5)	MR. R K JAIN	20-09-2021	To 24-09-2021
6)	MRS. R BORAH	24-09-2021	To 24-09-2021
7)	MR. D BORAH	23-09-2021	To 24-09-2021
8)	MR D K MISHRA	23-09-2021	To 01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To 27-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER
RISING OF THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(CrI.)/375/2021 CrI.A./276/2015 (D/O) CrI.A. 62/2016(D/O) CrI.A. 107/2016(D/O) CrI.A./266/2015(D/O), FIXED in CrI.A./276/2015	KOBBAD ALI @ KOBAT ALI @ KOBAT MASTER and 5 ORS Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED	PP, ASSAM
2	I.A.(CrI.)/377/2021 CrI.A./61/2016 (D/O), FIXED in CrI.A./61/2016	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
43	WP(C)/704/2020 FIXED	HIRON KAKOTI Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, CO-OPERATIVE DEPTT. GA, ASSAM MS. D S NEOG, SC, CO-OPERATIVE DEPTT. SC, ACCOUNTANT GENERAL SC, PENSION DEPTT. SC, FINANCE DEPTT.
44	El.Pet./3/2021 BY SLIP	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
	WITH I.A.(Civil)/1272/2021 in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY Versus SHANKAR PRASAD RAY	MR. P N GOSWAMI MR P P MEDHI	MR. J PATOWARY MR. N BORAH
	WITH I.A.(Civil)/1447/2021 in El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI
	WITH I.A.(Civil)/1484/2021 in El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
	WITH I.A.(Civil)/1519/2021 in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY Versus SHANKAR PRASAD RAY	MR. P N GOSWAMI MR P P MEDHI	MR. N BORAH MR. J PATOWARY MR P K BORA

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
69	Bail Appln./2375/2021 B/O	MD. SHAHJAMAL ALI @ CHAHJAMAL ALI Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
BAIL HEARING (BA)				
70	Bail Appln./2208/2021 FIXED	NIHAR PRASAD SHARMA Versus THE STATE OF ASSAM	MR P KATAKI MR. R SEKHAR MR U S BORGHAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
57	Bail Appln./2381/2021 AT 2:00 P.M.	VIKAS BANSAL Versus THE UNION OF INDIA	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS S PATOWARY	SC, GST
<u>MOTION (BA)</u>				
58	Bail Appln./2416/2021 FIXED	MURTAZA AHMED Versus THE STATE OF ASSAM	MR. M K HUSSAIN MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
59	Bail Appln./1964/2021 FIXED	SUHEL AHMED @ SUWAIL AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
60	Bail Appln./1974/2021 FIXED	HAMIDA KHATUN @ BIBI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM MR S RAHMAN	PP, ASSAM
61	Bail Appln./2231/2021 FIXED	RANTU KACHARI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
62	Bail Appln./2382/2021 FIXED, BY STATEMENT	NILIMA BORO Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
<u>BAIL HEARING</u>				
63	AB/2618/2021 FIXED	INSAF ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	WP(C)/2223/2019	GAUTAM BARUAH AND 4 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA
	WITH I.A.(Civil)/3107/2019 in WP(C)/2223/2019	THE OIL AND NATURAL GAS CORPORATION AND 2 ORS Versus GAUTAM BARUAH AND 4 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA	MR. M K CHOUDHURY MR. A BARKATAKI MR N BARUAH MR M SARMA
	WITH I.A.(Civil)/3807/2019 (TOP OF THE LIST), FIXED in WP(C)/2223/2019	GAUTAM BARUAH AND 4 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR. A BARKATAKI MR P BHARDWAJ	MD ASLAM
50	WP(C)/1555/2021 CAVT. NO.02202/021, FIXED	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	SC, CO OP GA, ASSAM MR. D K SARMAH FOR CAVEATOR
ORDERS				
51	Review.Pet./79/2021 WITH WP(C) 66/2019 (D/O) FIXED	SANATAN NATH Versus INDIAN OIL CORPORATION AND 2 ORS.	MR. N K KALITA MR D DEKA	SC, I O C

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
4	WP(C)/1242/2021	M/S YASHNAND ENGINEERS AND CONTRACTORS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA, SR. ADV MR D SENAPATI MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	MR. D SAIKIA, AG, ASSAM MR. B GOGOI, SC, PWD

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
35 Crl.Pet./471/2021 FIXED	BISWAJIT TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021